

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO.919 OF 2002

STATE OF KARNATAKA & ORS.

Appellant (s)

VERSUS

C. LALITHA

Respondent(s)

Date: 07/11/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Appellant(s)

Mr. Sanjay R. Hegde, Adv.

For Respondent(s)

Mr. E.C. Vidya Sagar, Adv.

UPON hearing counsel the Court made the following

O R D E R

NOT THIS WEEK.

(A.S. BISHT)

(PUSHAP LATA BHARDWA

J)

COURT MASTER

COURT MASTER

(N.B.: The matter is listed as item No.109 in Court No.9
on 08.11.2005)